

Government of India
Ministry of Commerce and Industry
Department of Commerce
Directorate General of Foreign Trade

16th April, 2020

TRADE NOTICE NO. 04 /2020-2021

To

1. Regional Authorities of DGFT
2. Customs Commissionarates
3. Members of Trade
4. Joint Secretary (Customs), CBIC, Department of Revenue.

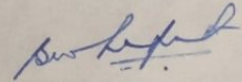
Subject: Import of additional quota of Urad (2.5 Lakh MT) for the fiscal year 2019-20.

Reference is invited to Trade Notice No.43/2019-20 dated 19.12.2019 laying down the modalities for import of additional 2.5 Lakh MT of Urad for the fiscal year 2019-20 directing the importers to complete imports by 31st March, 2020 and thereafter extending the deadline upto 30th April, 2020 vide Trade Notice No.54/2019-20 dated 3rd March, 2020.

2. In this regard several representations were received seeking extension of the date of import of Urad beyond 30th April, 2020 due to the current lock down situation against pandemic COVID-19. The matter has been examined and it has been decided by the Inter – Ministerial Committee to review the prices of Agricultural commodities to extend the deadline for import of additional 2.5 Lakh MT of Urad to 15th May, 2020 i..e imports should arrive at Indian Ports before 15th May, 2020.

3. Accordingly, all license holders for Urad are requested to complete their import by 15th May, 2020. No request for further extension will be entertained.

This issues with the approval of the competent authority.



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[Issued from F.No.M-5012/300/2002/PC-2(A)/Part-VI/Vol.III/P-9396]